

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-108/2011(Pt.1)/ 4783 /A.

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Neiko Akami,
Registrar, Gauhati high Court,
Kohima Bench, Kohima

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Dated Guwahati, 14 December, 2020.

Sub:- Casual Leave.

Ref:- Your note dated 11.12.2020.

Sir,

With reference to the above, I am directed to inform you that the prayer for casual leave for four days on 17.12.2020, 18.12.2020, 21.12.2020 and 22.12.2020 along with station leave permission, in respect of Smti. Y. Longkumer, Principal District & Sessions Judge, Dimapur, Nagaland, has been granted. A senior Judicial officer at the station will remain in charge of her Court and office in her absence.

Smti. Longkumer may be informed accordingly.

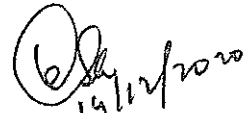
Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo no. NO.HC.VII-108/2011(Pt.1)/ 4784 /A. dtd. ---14.12.2020
Copy to:

1. The Project Manager, Gauhat High Court, Guwahati.


JT. REGISTRAR (VIGILANCE)
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